

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3948**  
TO BE ANSWERED ON 02.04.2018

**MGNREGA PAYMENT BY THE MANAGEMENT INFORMATION SYSTEM**

**3948. SHRI VIVEK GUPTA:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether a report of the Ministry of Finance has stated that the present system only calculates delay in wage payments till the Fund Transfer Orders are signed by the second signatory, if so, the details thereof, if not, the reasons therefor; and
- (b) whether a research by Azim Premji University has claimed that out of the 92 lakh transactions studied by the researchers, time bound wage payment happened in only 20 per cent of the cases if so, the reasons therefor and the details of the delays calculated in the last three years, State-wise?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a): The provisions of para 29 (1) (b) of Schedule-II, clearly states that “ For the purpose of ensuring accountability in payment of wages and to calculate culpability of various functionaries or agencies, the State shall divide the processes leading to determination and payment of wages into various stages such as –

- i. measurement of work;
- ii. computerising the muster rolls;
- iii. computerising of measurements;
- iv. generation of wage lists; and
- v. uploading of Fund Transfer Orders (FTOs),

and specify stage wise maximum time limits along with the functionary or agency which is responsible for discharging the specific function.

(b): The research by Ajim Premji University has claimed that out of the 92 lakh transactions studied by the researchers, time bound wage payment happened in only 20 per cent of the cases. It is to mention that the Ministry along with the States is making all efforts to increase the timely payment of wages. The payment process has two stages. Stage-I calculates the status till generation and signing of FTOs by 2<sup>nd</sup> Signatory and Stage-II calculates the status post signing of FTOs by 2<sup>nd</sup> signatory up to crediting of wages into beneficiary's account. There is considerable progress in Stage-I payment. This has increased from 43% in the FY 2016-17 to 86% in the current FY, so far. Similarly the Stage-II has been increased from 17% in FY 2016-17 to 43% in the FY 2017-18 (as on February, 2018).

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